GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1218
TO BE ANSWERED ON 30.07.2024

LIQUOR OUTLET

1218 SHRI LAXMIKANT PAPPU NISHAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of liquor outlets in Delhi NCR that are open as early as 10 AM;
- (b) whether students not falling in legal drinking age group buy alcohol during shoool/college hours, if so, the details thereof;
- (c) whether Government is considering change in the operational hours to start from 14.00 hrs. so as to discourage students from the above mentioned age group from approaching these outlets; and
- (d) if so, the details thereof and the steps taken by the Government to discourage such students from buying alcohol from liquor outlets?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

- (a): As per information provided by Government of National Capital Territory of Delhi, as on 25.07.2024, 758 retail liquor outlets are operational with timing from 10:00 A.M to 10:00 P.M.
- (b): As per Section 23 of Delhi Excise Act, 2009 "No person or licensed vendor or his employee or agent shall sell or deliver any liquor to any person apparently under the age of twenty-five years, whether for consumption by self or others".
- (c) & (d): As per information provided by Government of National Capital Territory of Delhi, no such proposal is under consideration. As and when complaint is received, action is taken as per Delhi Excise Act, 2009 and Rules, 2010.
